

(2) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Coffee Board for the year 1981-82 (Pool Fund).

(3) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (2) above.

[Placed in Library. See No. LT-1294/85].

12.08 hrs.

### MESSAGE FROM RAJYA SABHA

[English]

#### Criminal Law Amendment (Amending) Bill, 1985

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary General of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 8th August, 1985, agreed without any amendment to the Criminal Law Amendment (Amending) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 5th August, 1985."

12.09 hrs.

### ESTIMATES COMMITTEE

[English]

#### Eighth Report and Minutes

SHRI CHINTAMANI PANIGRAHI (Bhubaneshwar) : I beg to present the Eighth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Commerce—Tobacco Board and Minutes of the sittings of the Committee relating thereto.

SHRI BASUDEB ACHARIA (Bankura): For the last several days I have been requesting you for a discussion on the implication of the Supreme Court judgement...

(Interruptions)

MR. SPEAKER : I have already said it. I have already given my ruling.

(Interruptions)

MR. SPEAKER : It is bound to come.

(Interruptions)

MR. SPEAKER : Not allowed. Shri Sri Hari Rao.

(Interruptions)

SHRI INDRAJIT GUPTA : Will you kindly explain to us what is your objection ?

MR. SPEAKER : My objection is only the time limit. I will consider, I am considering his request and I will see to it....

(Interruptions)\*\*

[Translation]

MR. SPEAKER : You go through it, I shall also go through it, then we shall see.

SHRI BASUDEB ACHARIA (Bankura): What is the reason that you are not allowing it...(Interruptions).

MR. SPEAKER : It is all given there. We shall see whether to allow it or not...(Interruptions).

[English]

MR. SPEAKER : It will come before the House...

(Interruptions)\*\*

MR. SPEAKER : I am not allowing anything.

(Interruptions)

[Translation]

MR. SPEAKER : It shall be taken up but at the proper time.

[English]

Everything will take its own time. It will come.